

**Supreme Court's Verdict on Service Matters of Group 'A' Engineer Officers of Roads Wing**

**4375. SHRI SUSHIL BHATTACHARYA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Supreme Court has set aside the circulars dated 31st December, 1979 and 30th January, 1980 and directed the Government to implement the judgment of 7th August, 1979 within three months from 6th October, 1980 on Service matters of Group 'A' engineer officers of Roads Wing of Ministry of Shipping and Transport; and

(b) if so, what actions have been taken by Government to implement the Supreme Court Judgment?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):**  
(a) Yes.

(b) Necessary action to implement the directions of the Hon'ble Court is being taken in consultation with the other concerned departments, namely, Department of Personnel and A. R., Ministry of Law and the U.P.S.C. It is also proposed to seek clarification on certain points from the Supreme Court before implementation of their orders.

**Road Overbridge on National Highway No. 34**

**4376. SHRI ZAINAL ABEDIN:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that an allocation was made by the authority concerned for the construction of a road overbridge on National Highway No. 34 at the crossing point of the rail track at Morgram in Eastern Railway;

(b) if so, why the construction work has not yet been started;

(c) whether Government propose to take necessary steps in this regard; and

(d) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):**  
(a) to (d). The work has not yet been sanctioned. The question of any funds being allocated for its execution does not arise at present. However, this work is provided for in the 6th plan and preliminary action towards its sanctioning is in hand.

**Amount Spent on Vaccines Carried by States**

**4377. SHRI RAJESH PILOT:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what arrangements have been made to carry vaccines in the villages of the country for immunizing children:

(b) how much amount has been incurred by each State on procurement of vaccine carriers during 1979-80 against the Central Allocation;

(c) whether any specifications/dimensions have been laid down by the Centre for such vaccine carriers like Community Health Volunteer and Dai kits;

(d) if so, details thereof; and

(e) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):** (a) Vaccines are to be carried in villages in thermoflasks and thermocole boxes.

(b) A statement is attached.

(c) No.

(d) Does not arise.

(e) Thermocole boxes of different shapes and sizes are available in the market. The decision was left to the State health authorities to select the

vaccine carrier suitable for them. The size and shape of thermocole boxes would vary at different places depending on the quantity of vaccine to be carried, which is determined by the number of children to be vaccinated on a day, distance to be travelled, number of workers in the team etc.

#### Statement

*State-wise allocation of funds and expenditure incurred for thermocole boxes and syringes during 1979-80*

S.No.	State/U.T.	Allocation (Rs. in lakhs)	Expendi- ture incurred (Rs. in lakhs)
1	2	3	4
1.	Andhra Pradesh	0.75	0.74
2.	Assam . . .	0.25	0.04
3.	Bihar . . .	1.05	N.A.
4.	Gujarat . . .	0.45	N.A.
5.	Haryana . . .	0.15	0.15
6.	Himachal Pradesh	0.15	N.A.
7.	Jammu & Kashmir	0.15	N.A.
8.	Karnataka . . .	0.50	N.A.
9.	Kerala . . .	0.50	N.A.
10.	Madhya Pradesh .	0.85	N.A.
11.	Maharashtra . . .	0.75	0.70
12.	Manipur . . .	0.05	0.29
13.	Meghalaya . . .	0.05	N.A.
14.	Nagaland . . .	0.025	N.A.
15.	Orissa . . .	0.55	N.A.
16.	Punjab . . .	0.25	0.11
17.	Rajasthan . . .	0.40	N.A.
18.	Sikkim . . .	0.025	N.A.
19.	Tamil Nadu . . .	0.70	N.A.
20.	Tripura . . .	0.05	0.04

1	2	3	4
21.	Uttar Pradesh . . .	1.60	N.A.
22.	West Bengal . . .	0.60	N.A.
23.	A & N Islands . . .	0.025	N.A.
24.	Arunachal Pradesh	0.125	N.A.
25.	Chandigarh . . .	0.025	N.A.
26.	D & N Haveli . . .	0.025	N.A.
27.	Delhi . . . . .	0.025	N.A.
28.	Goa, Daman & Diu	0.025	N.A.
29.	Lakshadweep . . .	0.025	N.A.
30.	Mizoram . . . . .	0.025	N.A.
31.	Pondicherry . . .	0.025	N.A.
India Total		9.975	2.07

N.A.-Information not available.

#### टिस्को को बैगन सप्लाई

4378. श्री आर० पी० बाइंगी : क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) 30 नवम्बर, 1980 तक माल चढ़ाने तथा उतारने के लिए टाटानगर स्टेशन याद से टाटा आयरन एण्ड स्टील कम्पनी के परिसर में कितने बैगन भेजे गये;

(ख) कितने बैगन किस तारीख को भेजे गये तथा किम उद्देश्य से भेजे गये और टाटानगर रेलवे याद को वे किस तारीख को लौटाये गये;

(ग) टाटा आयरन एण्ड स्टील कम्पनी को भेजे गये बैगनों में माल चढ़ाने तथा उतारने के लिए निर्धारित समय क्या था; और

(घ) निर्धारित समय में बैगनों को न लौटाये जाने पर सरकार द्वारा क्या कार्यवाही की गई है ?